

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **05.02.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 76/2026 For Condone Delay IA No. 216/2026 Delay in refiling IA No. 217/2026 (With Defects)	R Sugumaran Liquidator of Briar Knoll Mills Pvt Ltd. Vs Gunasekaran Liquidator, Paramount Mills Pvt Ltd	Mr. Pranava Charan	
2.	Comp App (AT) (CH) No. 15/2026 (With Defects)	Patan Ayub Khan & Anr. Vs Southern Bakeries Pvt Ltd & 3 Ors.	Mr. A Asif Basha	

For Orders

(Requests for adjournment in Item Nos. 3-4 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 1797/2025 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023 To Vacate Stay IA No. 816/2025	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt Ltd Vs Shapoorji Pallonji and Company Pvt Ltd & 3 Ors WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
4.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
5.	IA No. 1434/2025 (Delay in refiling) in Comp App (AT) (CH) No. 127/2025 For Stay IA No. 1432/2025 For Direction IA No. 1433/2025	Ravi Ramesh Babu & Anr. Vs Kanti Conductors Ltd & 8 Ors	Mr. Asad Hussain	

6.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	Mr. B Dhanaraj- R1 Mr. TK Bhaskar- R2
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 127/2026 (For Direction) in Comp App (AT) (CH) No. 145/2025 For Stay IA No. 1562/2025	AM Developers (India) Pvt Ltd Vs Balaji Real Estate	APR Associates	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors Vs Falcon Agencies Pvt Ltd & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar R1- R5
9.	Comp App (AT) (CH) (Ins) No. 189/2023 Delay in filing Docs IA No. 1836/2025	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
10.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
11.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
12.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
13.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zacharia Vs Jasin Jose & Anr. WITH	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2
14.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr	Mr. Anil Relwani	Mr. Ashwin Shanbhag R1 Mr. Keerthikiran Murali R2

15.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3
16.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd	Mr. Pawan Jhabakh	Mr. Syed Afzidi
17.	Comp App (AT) (CH) (Ins) No. 24/2025 For Exemption IA No. 106/2025	SLSPS Technologies Services LLP Vs Adarsh Global Trades & Services Pvt Ltd	Ms. Aakanksha Nehra	
18.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
19.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr.S Sathiyaranarayanan R2 Mr. K Pawan Jhabakh R3
20.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh R1
21.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabakh
22.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. Varun Srinivasan R1 Mr. K Pawan Jhabakh R3

23.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
24.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	
25.	Comp App (AT) (CH) (Ins) No. 296/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors	Mr. Ashwin Shanbhag	Mr. B Dhanaraj R1 Mr. AG Sathyanarayana R2 Mr. ML Ganesh R3
26.	Comp App (AT) (CH) (Ins) No. 478/2025	Pennar Industries Ltd Vs Hi-Esteem Auto Komponents Pvt Ltd	Mr. R Ramasubramaniam Raja	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors	Mr. Badri Vishal Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Mr. B Sivaraman R2 R3 R5 Ms. N Varsha- R6
28.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R. Sivaraman – R2
29.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Ms. A Vidya R1 Mr. R. Sivaraman – R2
30.	Comp. App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors	Mr. Vipin Warrier	Mr. Yogindunath Sreenivas- R1, R3 & R4

31.	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
32.	Comp App (AT) (CH) No. 44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
33.	Comp App (AT) (CH) No. 52/2022	SC Dakshinamurthy Proprietor of Sethu Transports Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Subramaniam Raja	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
34.	Comp App (AT) (CH) No. 131/2022 For Stay IA No. 1130/2022 For Urgent Hearing IA No. 271/2023	R.V. Tyagarajan Suspended Director of Thiru Arooran Sugars Ltd. Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr. WITH	Mr. R Parthasarath	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
35.	Comp App (AT) (CH) No. 57/2023 For Stay IA No. 677/2023 To implead IA No. 5/2024 Delay in representation IA No. 674 & 676/2023	The Tamil Nadu Sugarcane Farmers Association Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj- R1 Mr. TK Bhaskar- R2
36.	Comp App (AT) (CH) (Ins) No. 320/2025 For Stay IA No. 969/2025 For Exemption IA No. 970/2025 For Direction IA No. 971/2025	HDB Financial Services Limited Vs Srinivas Dande & 2Ors WITH	Mr. D O Kaviyanathan	Mr. TN Chandrassekhar
37.	Comp App (AT) (CH) (Ins) No. 321/2025 For Exemption IA No. 974/2025 For Stay IA No. 976/2025 For Direction IA No. 977/2025	HDB Financial Services Limited Vs Aruna Kanchana & 2 Ors	Mr. D O Kaviyanathan	Mr. TN Chandrassekhar R2

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 613/2025 For Condone Delay IA No. 1706/2025 For Stay IA No. 1707/2025	Amazon Web Services India Pvt Ltd Vs Shailendra Ajmera RP, Think & Learn Pvt Ltd WITH	Mr. Arun Karthik Mohan	Ms. Lakshana Viravalli
2.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd WITH	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha
3.	Comp App (AT) (CH) (Ins) No. 579/2025 For Direction IA No. 1632/2025 For Condone Delay IA No. 1633/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Abhijnaan Jha

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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